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by the National Council of Applied Economic Research at the request of the Orissa Government on the "Industrial Programmes for the Fourth Five Year Plan ; and

(b) if so, the reaction of Government thereto

OF INDI OFMENT, INTERNAL GOMPANY AFFA JDDIM THE MINISTE t OF INDUSTRIAL DEVELOPMENT. INTERNAL TRADE TRADE AND GOMPANY AFFAIRS FAKHRUDDIN ALI AHMED) (SHRI and (b) Attention of the Government has been drawn to thii report. This report was prepared by the National Council of Applii 1 Economic Research after a study taken tip by the Council at the instance of he Orissa Government. The purpose ji" lh study was to appraise in achievements different in the State at thi end of the Third Plan and draw up a comprehensive programme of future industrial development. Such commissioned by State Governme ts and proposals for industrial development are formulated on the basis ol n ts of these studies.

These proposals art: discussed by the on the basis ol Working Groups formed in the Planning Commission at th time of the formulation of Five Year ind Annual Plans and in in respect of their decisions inclusion in the J Jans.

## DEMAND FOR f n i IN HIE COUNTOY

840. SHRI BANKA BEHARY DAS-SHRI MULKA GOVINDA REDDY:

Will the Mini.t.T of STEEL AND HEAVY ENG {STEERING be pleased to state:

- 1 a) whether (lovernment nave made any assessment 0 the increasing demand for steel in the Duntry: unci
- (b) if so, wh ther they have recommended a new keel plant in the Fourth Five Year Plan >eriod?

THE MINI' I'KR OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING K. G. PANT): (a) Yes, Sir. The Steering Group appointed by Govera-roen made an assessment of the increasing demand for steel in the country as well as for the export markets for the 4th ■and 5'U plan period.

> (b) Th'1 Steei ing Group recommended ■ lion of additional capacity in steel of the order of g million ingot tonnes

As it takes about 7-8 years to set up a steel plant, preliminary work would Start in the Fourth Plan period but the capacity will actually be commissioned in the 5th plan.

to Questions

## DIFFERENCE OF PLANNING COMMISSION WITH INDUSTRIAL LICKNSINK POLICY INQUIRY COMMITTEE

## 841. SHRI BANKA BEHARY DAS SHRI MULKA GOVINDA REDDY:

Will the Minister of INDUSTRIAL DEVELOPMENT. INTERNAL TRADE AND COMPANY AFFAIRS be pleased to

- (a) whether it is a fact that the Planning Commission has differed with h) trial Licensing Policy Inquiry Committee on several important issues;
- (b) if so, what are the issues on which the differences have emerged; and
- (c) whether :his has affected the implementation of the recommendations of the Industrial Licensing Policy Inquiry Commi t

THE MINISTER OF INDUSTRIAL DEVELOPMENT. INTERNAL AND COMPANY' AFFAIRS TRADE **AFFAIRS fSHRI** FAKHRUDDIN ALI AHMED): (a) and (b) The views of the Planning Commission in respect of Industrial licensing are incorporated in the Dral'i Fourth Plan document while those of the Industrial Licensing Policy Inquiry Committee have been given in their Report, a copy of which has been 1 culated to all Members. While basic objectives in this regard are broruib the same, the specific recommendations of the two bodies vary to some extent.

(c) Both the Report of the Industrial Licensing Policy Inquiry Committee as also the recommendations of tin Planning Commission, together with the views of the concerned economic Ministries, are under consideration oi Government.

## COMMITTEE TO STUDY THI NEEDS OF iNOUSTm

- 84<sup>^</sup>. SHRI M. R. MOHTA the Minister of INDUSTRIAL DEVELOPMENT, INFERNAL TRADE AND INDUSTRIAL COMPANY AFFAIRS be pie to state:
- fa) whether there is any under Government's consideration to set up a committee to study long term